

Case :- BAIL No. - 3453 of 2020

Applicant :- Sandeep Singh (Anticipatory Bail)

Opposite Party :- State Of U.P. Thru. Prin. Secy. Home. & Another

Counsel for Applicant :- Nadeem Murtaza, Shubham Tripathi, Syed Yashab Husain Rizvi

Counsel for Opposite Party :- Govt. Advocate

Hon'ble Rajesh Singh Chauhan, J.

Heard Mr. J.N. Mathur, learned Senior Advocate assisted by Mr. Nadeem Murtza, learned counsel for the applicant and Mr. Masood Ali, learned AGA for the State.

By means of this anticipatory bail application the present applicant has prayed anticipatory bail in Case Crime No. 145/2020 under section 177, 182, 287, 336, 417, 420, 465, 467, 468, 505 (1)(b) & (2) read with section 120B IPC, P.S. Hazratganj, District Lucknow.

Learned AGA prays for and is granted three days time to seek complete instructions and to summon the Case Diary to assist the Court. If he wishes to file any short affidavit within this time he may file.

List / put up on 17.6.2020 in the Additional Cause List as fresh.

Order Date :- 12.6.2020

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